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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):
Sir, I beg to laid on the Table a copy of the Inter-State Water Disputes, 1959 (Amendment) Rules, 2010 (Hindi and English versions) published in the Notification No. S.O. 1678(E) in Gazette of India dated the 15th July, 2010 under sub-section (3) of Section 13 of the Inter-State Water Disputes Act, 1956.

(Placed in Library, See No. LT 2886/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN):

Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-

- (1) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 2010 published in Notification No. G.S.R. 396(E) in Gazette of India dated 11th May, 2010.
- (2) The Indian Administrative Service (Pay) Fifth Amendment Rules, 2010 published in Notification No. G.S.R. 397(E) in Gazette of India dated 11th May, 2010.
- (3) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2010 published in Notification No. G.S.R. 403(E) in Gazette of India dated 13th May, 2010.
- (4) The Indian Administrative Service (Pay) Sixth Amendment Rules, 2010 published in Notification No. G.S.R. 404(E) in Gazette of India dated 13th May, 2010.
- (5) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 2010 published in Notification No. G.S.R. 406(E) in Gazette of India dated 14th May, 2010.
- (6) The Indian Forest Service (Pay) Third Amendment Rules, 2010 published in Notification No. G.S.R. 407(E) in Gazette of India dated 14th May, 2010.
- (7) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 2010 published in Notification No. G.S.R. 412(E) in Gazette of India dated 17th May, 2010.
- (8) The Indian Administrative Service (Pay) Eighth Amendment Rules, 2010 published in Notification No. G.S.R. 413(E) in Gazette of India dated 17th May, 2010.
- (9) The Indian Administrative Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 2010 published in Notification No. G.S.R. 431(E) in Gazette of India dated 20th May, 2010.
- (10) The Indian Administrative Service (Pay) Ninth Amendment Rules, 2010 published in Notification No. G.S.R. 432(E) in Gazette of India dated 20th May, 2010.
- (11) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 2010 published in Notification No. G.S.R. 433(E) in Gazette of India dated 20th May, 2010.
- (12) The Indian Administrative Service (Pay) Tenth Amendment Rules, 2010 published in Notification No. G.S.R. 434(E) in Gazette of India dated 20th May, 2010.
- (13) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 2010 published in Notification No. G.S.R. 450(E) in Gazette of India dated 26th May, 2010.
- (14) The Indian Administrative Service (Pay) Seventh Amendment Rules, 2010 published in Notification No. G.S.R. 451(E) in Gazette of India dated 26th May, 2010.

(15) The Indian Police Service (Fixation of Cadre Strength) Fourteenth Amendment Regulations, 2010 published in Notification No. G.S.R. 509(E) in Gazette of India dated 16th June, 2010.

(16) The Indian Police Service (Pay) Sixteenth Amendment Rules, 2010 published in Notification No. G.S.R. 510(E) in Gazette of India dated 16th June, 2010.

(17) The Indian Police Service (Fixation of Cadre Strength) Fifteenth Amendment Regulations, 2010 published in Notification No. G.S.R. 511(E) in Gazette of India dated 16th June, 2010.

(18) The Indian Police Service (Pay) Seventeenth Amendment Rules, 2010 published in Notification No. G.S.R. 512(E) in Gazette of India dated 16th June, 2010.

(19) The Indian Police Service (Fixation of Cadre Strength) Sixteenth Amendment Regulations, 2010 published in Notification No. G.S.R. 513(E) in Gazette of India dated 16th June, 2010.

(20) The Indian Police Service (Pay) Eighteenth Amendment Rules, 2010 published in Notification No. G.S.R. 514(E) in Gazette of India dated 16th June, 2010.

(21) The Indian Police Service (Fixation of Cadre Strength) Seventeenth Amendment Regulations, 2010 published in Notification No. G.S.R. 515(E) in Gazette of India dated 16th June, 2010.

(22) The Indian Police Service (Pay) Nineteenth Amendment Rules, 2010 published in Notification No. G.S.R. 516(E) in Gazette of India dated 16th June, 2010.

(Placed in Library, See No. LT 2887/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): Sir, I beg to lay on the Table –

(1) A copy each of the following Notifications (Hindi and English versions) issued sub-section (3) of section 3 of the Environment (Protection) Act, 1986:-

(i) S.O. 2144(E) published in Gazette of India dated the 21st August, 2009, constituting the Union Territory Environment Impact Assessment Authority, Chandigarh.

(ii) S.O. 2363(E) published in Gazette of India dated the 15th September, 2009, making certain amendments in the Notification No. S.O. 1888(E) dated 30th July, 2008.

(iii) S.O. 3065(E) published in Gazette of India dated the 1st December, 2009, making certain amendments in the Notification No. S.O. 948(E) dated 12th June, 2007.

(iv) S.O. 852(E) published in Gazette of India dated the 16th April, 2010, constituting the State Environment Impact Assessment Authority, Nagaland.

(v) S.O. 242(E) published in Gazette of India dated the 3rd February, 2010, making certain amendments in the Notification No. S.O. 1735(E) dated 11th October, 2007.

(vi) S.O. 3066(E) published in Gazette of India dated the 1st December, 2009, making certain amendments in the Notification No. S.O. 1105(E) dated 4th July, 2007.

(vii) S.O. 853(E) published in Gazette of India dated the 16th April, 2010, constituting the State Environment Impact Assessment Authority, Goa.

(viii) S.O. 1662(E) published in Gazette of India dated the 13th July, 2010, making certain amendments in the Notification No. S.O. 1174(E) dated 18th July, 2007.

(2) A copy of the Environment (Protection) (Fourth Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. 608(E) published in Gazette of India dated the 21st July, 2010 under section 26 of the Environment (Protection) Act, 1986.

(Placed in Library, See No. LT 2888/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Minister during various sessions of Tenth, Eleventh, Twelfth, Thirteenth, Fourteenth and Fifteenth Lok Sabha:-

TENTH LOK SABHA

1. Statement No. XLXI Third Session, 1992

(Placed in Library, See No. LT 2889/15/10)

2. Statement No. XLVIII Sixth Session, 1993

(Placed in Library, See No. LT 2890/15/10)

3. Statement No. XXXVII Eleventh Session, 1994

(Placed in Library, See No. LT 2891/15/10)

4. Statement No. XLI Thirteenth Session, 1995

(Placed in Library, See No. LT 2892/15/10)

5. Statement No. XXIX Fourteenth Session, 1995

(Placed in Library, See No. LT 2893/15/10)

ELEVENTH LOK SABHA

6. Statement No. XXXIX Fourth Session, 1997

(Placed in Library, See No. LT 2894/15/10)

7. Statement No. XXXIV Fifth Session, 1997

(Placed in Library, See No. LT 2895/15/10)

TWEVELTH LOK SABHA

8. Statement No. XLV Second Session, 1998

(Placed in Library, See No. LT 2896/15/10)

9. Statement No. XLI Fourth Session, 1999

(Placed in Library, See No. LT 2897/15/10)

THIRTEENTH LOK SABHA

10. Statement No. XLIV Second Session, 1999
(Placed in Library, See No. LT 2898/15/10)
11. Statement No. XLIX Third Session, 2000
(Placed in Library, See No. LT 2899/15/10)
12. Statement No. XLII Fourth Session, 2000
(Placed in Library, See No. LT 2900/15/10)
13. Statement No. XXX Fifth Session, 2000
(Placed in Library, See No. LT 2901/15/10)
14. Statement No. XXXIV Eighth Session, 2001
(Placed in Library, See No. LT 2902/15/10)
15. Statement No. XXXV Ninth Session, 2002
(Placed in Library, See No. LT 2903/15/10)
16. Statement No. XXXII Tenth Session, 2002
(Placed in Library, See No. LT 2904/15/10)
17. Statement No. XXIX Eleventh Session, 2002
(Placed in Library, See No. LT 2905/15/10)
18. Statement No. XXVI Fourteenth Session, 2003
(Placed in Library, See No. LT 2906/15/10)

FOURTEENTH LOK SABHA

19. Statement No. XXIII Second Session, 2004
(Placed in Library, See No. LT 2907/15/10)
20. Statement No. XXI Third Session, 2004
(Placed in Library, See No. LT 2908/15/10)
21. Statement No. XXII Fourth Session, 2005
(Placed in Library, See No. LT 2909/15/10)
22. Statement No. XIX Fifth Session, 2005
(Placed in Library, See No. LT 2910/15/10)
23. Statement No. XVIII Sixth Session, 2005
(Placed in Library, See No. LT 2911/15/10)

24. Statement No. XVII Seventh Session, 2006

(Placed in Library, See No. LT 2912/15/10)

25. Statement No. XV Eighth Session, 2006

(Placed in Library, See No. LT 2913/15/10)

26. Statement No. XV Ninth Session, 2006

(Placed in Library, See No. LT 2914/15/10)

27. Statement No. XIV Tenth Session, 2007

(Placed in Library, See No. LT 2915/15/10)

28. Statement No. XII Eleventh Session, 2007

(Placed in Library, See No. LT 2916/15/10)

29. Statement No. XI Twelfth Session, 2007

(Placed in Library, See No. LT 2917/15/10)

30. Statement No. IX Thirteenth Session, 2008

(Placed in Library, See No. LT 2918/15/10)

31. Statement No. VII Fourteenth Session, 2008

(Placed in Library, See No. LT 2919/15/10)

32. Statement No. VI Fifteenth Session, 2009

(Placed in Library, See No. LT 2920/15/10)

FIFTEENTH LOK SABHA

33. Statement No. V Second Session, 2009

(Placed in Library, See No. LT 2921/15/10)

34. Statement No. III Third Session, 2009

(Placed in Library, See No. LT 2922/15/10)

35. Statement No. III Fourth Session, 2010

(Placed in Library, See No. LT 2923/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir,
I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Classical Tamil, Chennai, for the year 2008-2009 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Classical Tamil, Chennai, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2924/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Union Territory Mission Authority (Dadra and Nagar Haveli Sarva Shiksha Abihyan), Silvassa, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Union Territory Mission Authority (Dadra and Nagar Haveli Sarva Shiksha Abhiyan), Silvassa, for the year 2008-2009.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 2925/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Allahabad, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Allahabad, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Allahabad, for the year 2008-2009.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 2926/15/10)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology and Management, Gwalior, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology and Management, Gwalior, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology and Management, Gwalior, for the year 2008-2009.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 2927/15/10)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the UEE Mission (Sarva Shiksha Abhiyan), Delhi, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the UEE Mission (Sarva Shiksha Abhiyan), Delhi, for the year 2005-2006.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 2928/15/10)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Lakshadweep, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Lakshadweep, for the year 2008-2009.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 2929/15/10)

(13) A copy of the Annual Report (Hindi and English versions) of the Bharat Shiksha Kosh, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 2930/15/10)

(15) A copy of the Annual Report (Hindi and English versions) of the Bharat Shiksha Kosh, New Delhi, for the year 2007-

2008, alongwith Audited Accounts.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 2931/15/10)

(17) A copy of the Annual Report (Hindi and English versions) of the Bharat Shiksha Kosh, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 2932/15/10)

(19) A copy of the Council (Institutes of Technology) Amendment Rules, 2009 (Hindi and English versions) published in the Notification No. S.O. 2825 in weekly Gazette of India dated the 17th October, 2009 under sub-section (3) of Section 35 of the Institutes of Technology Act, 1961.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 2933/15/10)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2007-2008.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 2934/15/10)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Bihar Mahila Samakhya Society, Patna, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bihar Mahila Samakhya Society, Patna, for the year 2008-2009.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT 2935/15/10)

(25) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, New Delhi, for the year 2008-2009.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT 2936/15/10)

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Indian Institute of Management, Shillong, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Indian Institute of Management, Shillong, for the year 2008-2009.

(28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

(Placed in Library, See No. LT 2937/15/10)

(29) (i) A copy of the Annual Report (Hindi and English versions) of the Indian School of Mines, Dhanbad, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian School of Mines, Dhanbad, for the year 2008-

2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian School of Mines, Dhanbad, for the year 2008-2009.

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

(Placed in Library, See No. LT 2938/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): Sir, I beg to lay on the Table a copy of the Diplomatic and Consular Officers (Fees) Amendment Rules, 2010 (Hindi and English versions) published in the Notification No. G.S.R. 398(E) in Gazette of India dated the 12th May, 2010 under sub-section (3) of Section 8 of the Diplomatic and Consular Officers (Oaths and Fees) Act, 1948.

(Placed in Library, See No. LT 2939/15/10)

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